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Title: The Minister of Social Justice and Empowerment made a statement regarding the status of implementation of the recommendations contained in the 16<sup>th</sup>, 23<sup>rd</sup>, and 24<sup>th</sup> Reports of Standing Committee on Social Justice and Empowerment pertaining to the Ministry of Social Justice and Empowerment.

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): Sir, I beg to make this statement on the status of implementation of recommendations contained in 16<sup>th</sup>, 23<sup>rd</sup> and 24<sup>th</sup> Reports of the Standing Committee on Social Justice and Empowerment (Fourteenth Lok Sabha) in pursuance of the Direction 73-A of the hon. Speaker, Lok Sabha published vide Lok Sabha Bulletin – Part II dated September 1, 2004.

The 16<sup>th</sup> Report of Standing Committee on Social Justice and Empowerment relates to Demands for Grants of Ministry of Social Justice and Empowerment for the year 2006-07. The Report was presented to the Lok Sabha on 16.5.2006 and laid in the Rajya Sabha on the same day. The report contains 23 recommendations. Action Taken Note on the recommendations contained in the 16<sup>th</sup> Report was sent to the Committee on 17.11.2006. The Action Taken Note has now been updated and revised.

The 23<sup>rd</sup> Report of the Standing Committee on Social Justice and Empowerment relates to Action Taken by the Government on the recommendations contained in the 16<sup>th</sup> Report of the Committee on the Demands for Grants of Ministry of Social Justice and Empowerment for the year 2006-07. The Report was presented to the Lok Sabha on 28.4.2007 and laid in the Rajya Sabha on 3<sup>rd</sup> May, 2007. The Report contains nine recommendations. Action Taken Note on recommendations / observations contained in the 23<sup>rd</sup> Report was sent to the Committee on 13<sup>th</sup> August, 2007.

The 24<sup>th</sup> Report of the Standing Committee on Social Justice and Empowerment relates to examination of the Demands for Grants of Ministry of Social Justice and Empowerment for the year 2007-08. The Report was presented to the Lok Sabha on 28.4.2007 and laid in Rajya Sabha on 3<sup>rd</sup> May, 2007. The report contains 19 recommendations. The Ministry has furnished a detailed Action Taken Note on these recommendations to the Committee on 13.8.2007.

The status of implementation of various recommendations made by the Committee in their 16<sup>th</sup>, 23<sup>rd</sup> and 24<sup>th</sup> Reports is indicated in the Annexures I, II and III to my statement, which is laid on the Table of the House. I would request that this may be considered as read.

(Placed in Library, See No. LT 7240/07)

[k15]

**12.06 ½ hrs.**